

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-911(PB)/2020

IN THE MATTER OF:

Sanjib Kumar Dey & Ors.

.... Applicant/petitioner

v.

Concept Capital India Projects Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 27.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Srijan Sinha, Mr. Himanshu Chaubey, Advs.

For the respondent

Ms. Usha Singh Advocate for HDBFS

ORDER

List the matter for hearing on **11.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

27.11.2020
Aarti Makker